GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.3770 ANSWERED ON 24.03.2025

PRASAD SCHEME IN ANDHRA PRADESH

3770. SHRI TANGELLA UDAY SRINIVAS:

Will the Minister of TOURISM be pleased to state:

- (a) the details of projects approved under the PRASAD (Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive) Scheme in Andhra Pradesh since its inception;
- (b) the status of the Annavaram Temple project under PRASAD, including its approval date, allocated budget and current stage of implementation;
- (c) the expected timeline for the completion of ongoing PRASAD projects in Andhra Pradesh and the reasons for delays;
- (d) whether the Government has received any new proposals from the State Government of Andhra Pradesh for inclusion under PRASAD and if so, the status of their consideration; and
- (e) the steps taken by the Government to ensure timely execution and effective monitoring of PRASAD projects in the said State?

ANSWER

THE MINISTER OF TOURISM (SHRI GAJENDRA SINGH SHEKHAWAT)

(a): The Ministry of Tourism under the "Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive" (PRASHAD) provides financial assistance to the State Governments and Union Territory Administrations for development of tourism infrastructure at identified pilgrimage destinations. The projects under the scheme are identified for development in consultation with the State Governments/UT Administrations. The Ministry of Tourism has sanctioned 4 projects namely Development of Amaravati Town, Guntur District as a Tourist Destination, Development of Srisailam Temple, Sri Varaha Lakshmi

Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam Temple and Development of Pilgrimage Tourism Infrastructure in Annavaram Temple Town and has also identified Vedagiri Lakshmi Narasimha Swamy Temple, Nellore District for development under the PRASHAD Scheme.

- (b): The project 'Development of Pilgrimage Tourism Infrastructure in Annavaram Temple Town' was sanctioned on 02.12.2024 at a cost of Rs.25.32 Crore. It has been informed by the State Government of Andhra Pradesh that the letter of acceptance has been issued on 12.03.2025 for the execution of work.
- (c): The projects sanctioned under the said scheme are implemented by the State Government concerned. Development and completion of projects under PRASHAD scheme depend on various factors like successful tendering process, capacity of state implementing agency, timely project planning and designing, securing the necessary construction clearances etc.
- (d): Receiving proposals from the State Governments/UT Administrations for financial assistance for tourism projects is a continuous process. The proposals received are examined with reference to the prescribed guidelines and financial assistance is extended for such projects subject to fulfilment of the stipulated conditions and availability of funds.
- (e): Although the projects are implemented by the respective State Governments/UT Administrations, the Ministry of Tourism regularly monitors their progress and actively encourages the concerned authorities to complete them within the stipulated timeframe. In order to monitor and expedite progress of the sanctioned projects and to guide the State Governments/UT Administrations, the Ministry of Tourism holds regular review meetings at different levels.
